

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

BLIZZARD CERAMICA LLP

OPERATING IN CERAMICS AND TILES SECTOR AT WANKANER, MORBI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	BLIZZARD CERAMICA LLP AAWFB6902C / AAT-7492
2.	Address of the registered office	Survey no 83/1, 83/2, 83/3 and 83/4, Lunsar road, Opp. Bhojapara, 8-A National Highway, Jetpada, Rajkot, Wankaner, Gujarat, India, 363621
3.	URL of website	No Website of the Corporate Debtor
4.	Details of place where majority of fixed assets are located	At the registered office
5.	Installed capacity of main products/ services	36 Lakh Sq mtr Tiles per annum
6.	Quantity and value of main products/ services sold in last financial year	Rs 77.86 Cr (as per Unaudited financials FY 24-25)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending request at cirp.blizzard@gmail.com ,
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending request at cirp.blizzard@gmail.com
10.	Last date for receipt of expression of interest	13/06/2025
11.	Date of issue of provisional list of prospective resolution applicants	18/06/2025
12.	Last date for submission of objections to provisional list	23/06/2025
13.	Date of issue of final list of prospective resolution applicants	28/06/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02/07/2025
15.	Last date for submission of resolution plans	03/08/2025
16.	Process email id to submit EOI	cirp.blizzard@gmail.com

Note : The above information is provided from the details provided by the
Suspended Board of Directors.

Sd/-

Mr. Rahul Nareshbhai Shah

Interim Resolution Professional

Reg No- IBBI/IPA-001/IP-P02170/2020-2021/13367

Date : 28/05/2025

Place : Ahmedabad

Validity of AFA till 30.06.2025

20 Sudershan Society, Part 2, Naranpura, Ahmedabad